

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2569  
ANSWERED ON:07.03.2003  
REVAMPING OF RRBS  
SUBODH MOHITE

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government have examined the recommendations made by the expert committee to revamp the functioning of RRBS;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

(a) to (c) A Working Group to suggest amendments in the Regional Rural Banks Act, 1976 was constituted in July 2001. The Group has since submitted its Report and the same is under examination in consultation with Sponsor Banks and State Governments.